

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 4101**

ANSWERED ON 19.12.2024

**EROSION OF RIVER GANGES FROM KASGANJ**

†4101. SHRI DEVESH SHAKYA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether there is any project under implementation to stop erosion of river Ganges from Kasganj block and Shavar Patiyali in Kasganj district of Uttar Pradesh;
- (b) if so, the details thereof along with the time by which it is likely to be completed and if not, the reasons therefor; and
- (c) the steps taken/being taken by the Government against illegal possession of hundreds of hectares of land that get vacated due to the erosion with a view to give benefits to the farmers/owners of the land?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) & (b)** Flood management including erosion control falls within the purview of the States. Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas.

As informed by Government of Uttar Pradesh, six projects were formulated to stop the erosion of the river Ganga in the Tehsil of Kasganj, Sahavar and Patiyali of Kasganj District. Out of which, depending on the availability of funds, four projects have been taken up for technical appraisal. The details of the four projects are as follows:

1. Construction of spurs and anti-erosion protective works in village Sahbazpur on the right bank of the Ganga River in Patiyali Tehsil..
2. Construction of spurs and anti-erosion protective works in Village Bari Bagvas on the right bank of the Ganga River in Patiyali Tehsil.
3. Construction of spurs and anti-erosion protective works in village Sungarhi on the right bank of the Ganga River in Patiyali Tehsil.
4. Construction of spurs and anti-erosion protective works in village Kadarganj on the right bank of the Ganga River in Patiyali Tehsil.

As informed by State Govt., the the said projects are proposed to be completed before before the next flood period.

**(c)** Government of Uttar Pradesh has informed that during floods in Ganga River, hundreds of hectares of land get submerged. There is no illegal possession of land. Most of the fields are of large area in which many co-shareholders are registered. On the basis of mutual consent of the co-shareholders, they are given possession by the Revenue Department.

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